

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

STARRED QUESTION NO:140  
ANSWERED ON:03.08.2010  
JUDICIOUS USE OF PESTICIDES  
Rao Shri Nama Nageswara

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government has made any study on the effects of indiscriminate use of pesticides on the crops and the farmers' health;
- (b) if so, the details and the outcome thereof alongwith the names of the crops heavily affected due to the excessive use of pesticides and the number of farmers so affected, State-wise;
- (c) whether the Union Government and the State Governments have organised any training programmes on the safe and judicious use of pesticides and educate the farmers' in the safe handling of pesticides; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHARAD PAWAR)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 140 DUE FOR REPLY ON 3RD AUGUST, 2010.

(a) & (b): No, Madam. Judicious application of registered pesticides as per approved usage does not harm the crops and the farmers' health.

(c) & (d): The Central and State Governments organize training programmes on safe and judicious use of pesticides to educate the farmers and to create awareness about ill-effects of misuse of pesticides.

The Government is popularizing the strategy of Integrated Pest Management (IPM) through a scheme 'Strengthening and Modernization of Pest Management Approach in India' launched in 1991-92. IPM approach emphasizes cultural, mechanical, biological and other methods of pest control with safe and judicious use of pesticides. IPM programme under the scheme is implemented through 31 Central IPM Centres located in 28 States and one Union Territory mainly by organizing Farmers' Field Schools (FFSs). 12,887 FFSs have been organized so far under the scheme wherein 3,87,545 farmers have been trained on latest IPM technology.